GOVERNMENT OF INDIA DEFENCE LOK SABHA

STARRED QUESTION NO:78
ANSWERED ON:24.07.2015
Encroachment on Defence Land
Dhotre Shri Sanjay Shamrao;Lekhi Smt. Meenakashi

Will the Minister of DEFENCE be pleased to state:

- (a) whether the cases of unauthorised construction / encroachment on the land under the management of Defence Estate Organisation and poor management of leases have come to the notice of the Government during each of the last three years and the current year;
- (b) if so, the number of such cases reported during the said period, State / UT-wise and the reasons therefor along with the defence land encroached in such cases across the country;
- (c) the number of cases in which the Government has removed the unauthorised construction / encroachment and punished the illegal occupants during the said period, State / UT-wise; and
- (d) the mechanism put in place and the steps taken / being taken by the Government to protect defence land from such unauthorised construction / encroachment in the country?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) to (d): A Statement is laid on the Table of the House.
